

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:309  
ANSWERED ON:21.02.2006  
JOINT VENTURE WITH CZECH REPUBLIC  
Patel Shri Kishanbhai Vestabhai

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government has signed any joint venture with Czech Republic;
- (b) if so, the details thereof alongwith the sectors identified;
- (c) the extent to which both the countries will be benefited by such joint venture; and
- (d) the time by which such joint venture is likely to become functional?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY ( SHRI ASHWANI KUMAR )

(a) to (d) : In the liberalized economic environment, investment decisions are taken by the entrepreneurs based on their evaluation of techno-economic feasibility of the projects in question. Under the existing policy, FDI in most sector/activities is allowed under the Automatic route, which does not require prior approval of the Government. 15 proposals of collaboration from the Czech Republic involving Foreign Direct Investment in the form of equity joint ventures have been approved envisaging a total equity investment of Rs. 59.98 crore between the period from August, 1991 to December, 2005. Sector-wise details are annexed.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 309 FOR 21.2.2006

STATEMENT ON SECTOR-WISE JOINT VENTURE & FDI APPROVED FOR CZECH REPUBLIC FROM AUGUST 1991 TO DECEMBER, 2005

S. NO. SECTOR NO. OF FDI APPROVALS (IN RS. CRORE) AMOUNT OF FDI APPROVED

1.	RUBBER GOODS	1	45.00
2.	TRANSPORTATION INDUSTRY	2	7.00
3.	CHEMICALS (OTHER THAN FERTILIZERS)	2	5.40
4.	CONSULTANCY SERVICES	3	1.67
5.	MISCELLANEOUS MECHANICAL & ENGINEERING	2	0.44
6.	INDUSTRIAL MACHINERY	3	0.28
7.	ELECTRICAL EQUIPMENTS (INCLUDING COMPUTER SOFTWARE & ELECTRONICS)	2	0.19
	GRAND TOTAL	15	59.98